GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2660

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/ AGRAHAYANA 24, 1937 (SAKA)

BEGGING RACKETS

†2660. DR. KRISHAN PRATAP:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of drug addicts and incidents of begging especially by the children at the road crossings are on the rise in the NCT of Delhi;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) whether there are reports that several gangs involved in kidnapping innocent children, mutilating their bodies and forcing them into begging are active in the National Capital Region;
- (d) if so, the number of such cases brought to light, guilty persons arrested, gangs busted and the action taken against them during each of the last three years and the current year; and
- (e) the corrective measures taken by the Government to check such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Delhi Police does not collect information regarding number of drug addicts and incidents of begging. However, the Government of NCT of Delhi has informed that during the year 2015 (upto September), 2960 persons were arrested by the Anti begging squads/teams out of which 919 beggars were committed by the Beggars' Courts to beggar Home and 2041 beggars were released.

Delhi Police has informed that the details of cases reported and persons arrested under the Narcotic Drugs and Psychotropic Substances Act, 1985 during the year 2012, 2013, 2014 & 2015 (upto 30.11.2015) are as under:

Year	Cases		Persons	
	Reported	Challaned	Arrested	Challaned
2012	829	811	986	948
2013	442	408	553	524
2014	322	271	404	335
2015(upto	262	96	336	106
30.11.2015)				

- (c) & (d): No such case has been reported to Delhi Police during the years 2012, 2013, 2014, 2015 (upto 30.11.2015). However, as regards other parts of National Capital Region, information is being collected.
- (e): The steps taken by Delhi Police and Government of NCT of Delhi to control and prevent the crime of drug addiction & drug peddling etc. are as under:-
 - 1. Effective surveillance is being maintained over activities of drug addicts and criminals involved in drug trafficking etc.
 - 2. Public cooperation is elicited through Eyes & Ears scheme to gather information about such activities and persons suspected to be involved in drug trafficking/addiction/consumption.
 - 3. Integrated Police checking is being done to check movement of such people.
 - 4. Beat and division officers in the field have been sensitized and briefed to keep a sharp vigil in the area.
 - 5. Stringent legal action under appropriate sections of law is taken against persons found involved in drug trafficking/drug addiction etc.
 - 6. A component of Delhi Police force has been attached to the Social Welfare Department of GNCTD and adequate assistance is provided as and when they request for such assistance for launching antibegging operations. The Delhi Police have also appointed Nodal Officers (ACsP) in all Districts for maintaining liaison with the Social Welfare Department in this regard.
 - 7. Govt. of NCT of Delhi has set up 14 Child Care Institutions for children in need of care and protection. The child beggars come under the category of the children in need of care and protection as defined under section 2 (d) of Juvenile Justice (Care and Protection of Children) Act, 2000. The Children are housed as per their age and sex in different Child Care Institutions where they are provided with all basic facilities including boarding, lodging, food, education (basic education / non formal education), mental and physical health services and recreation facilities both outdoor and indoor.
